

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

R.A. NO.254/93 in Date of decision: 25.8.93
O.A.NO.1363/87

Gulab Choudhary
(in case Col. S.N. Dimri).

... Review Applicant.

Union of India & Ors.

... Respondents.

CORAM:

THE HON'BLE MR. JUSTICE V.S. MALIMATH, CHAIRMAN.
THE HON'BLE MR. S.R. ADIGE, MEMBER(A).

JUDGEMENT (ORAL)

(By Hon'ble Mr. Justice V.S. Malimath, Chairman)

None appeared for the applicant in the Review Application. This review application is filed by Shri Gulab Choudhary, Deputy Surveyor General in Survey of India, seeking review of the judgement of the Tribunal rendered in O.A.1363/87 on 17.5.1989. Apart from the fact that this is a highly belated application and the petitioner has not appeared for arguing his case, we must take note of the statement made by the applicant itself in paragraph 3(D) wherein he says that he is not personally aggrieved by the judgement of the Tribunal. He seeks review in public interest on the ground that the Tribunal could not have entertained the application. We are not inclined to accede to the request of the petitioner who is not personally aggrieved, ^{fev} by invoking our review jurisdiction. This Review Application is accordingly rejected.

Profolige
(S.R. ADIGE)
MEMBER (A)

ordingly rejects

(V.S. MALIMATH)
CHATEMAN

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